

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**

ORDER

No: 1077

Dated: 30.12.2016

Consequent upon the acceptance of his representation, the seniority of Sh. Kishore Kumar, District Judge (Selection Grade), is restored to its original place i.e. below Sh. Inder Singh and above Ms. Bala Jyoti, District Judges (Selection Grade) with all consequential benefits.

BY ORDER



(Ashok Kumar Koul)

Registrar General

Dated: 30.12.2016

30.12.16

No. 26909-27106/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
6. Sh. Kishore Kumar, District Judge, Selection Grade,
7. Chief Accounts Officer, High Court of J&K, Jammu,
.....for information & necessary action.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court Website.
9. Office file



Registrar General

30.12.16.